

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

32. Company Appeal/8/2022 IA 2847/2022 IA 3825/2023 IA 2198/2023 in C.P.
(IB)/1374(MB)2017

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 18.06.2024**

NAME OF THE PARTIES:-

**Company Appeal/8/2022 Mr. T.R. Sadananda
Bhat Vs. Shri C.S. Vineet K Chaudhary IA
2847/2022 Mr. T.R. Sadananda Bhat Vs. Mr. C.
S. Vineet K Chaudhary IA 3825/2023
A.R.Enterprises Vs. V. Mahesh Liquidator
M/S. Nagarjuna Oil Corporation Ltd IA
2198/2023 Vineet K Chaudhary Vs. The
Regional Pf Commissioner – I
IN THE MATTER OF
Kohinoor Crane Service
V/s
Petron Engineering Construction Ltd**

Section: 60(5) U/s 9 of Insolvency and Bankruptcy Code, 2016

ORDER

IA 2198 of 2023:- Counsel, Sandeep Bajaj a/w Mihir Modi appeared for the Applicant.

At request of the Counsel for the Applicant list this matter on **20.06.2024**.

Counsel, Kunal Kanungo a/w Tanushree Sogani and Atishay Jain appeared for the Appellant in Company Appeal 8 of 2022, Counsel, Jayanth B J appeared for the Respondent no. 1 in IA 3825 of 2023. List all other Applications on **24.07.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)